

(2c)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1153/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Bell Finvest (India) Limited  
V/s.  
Intercon Container Survey & Commodities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Avinash D. Chhajne	Adv for Plaintiff	
2	Vinit D. Tank	Advocate for Respondent	
30	Ach. Vinit J. Mehta also Ach. Anirudh Patel i/b	Counsel for Financial Creditors	
	Ach. Pravin Wanpe		

ORDER

CP No. 1153/I&BP/NCLT/MB/MAH/2017

List this matter on **13.11.2017**.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)